

**Central Administrative Tribunal
Principal Bench**

OA No.3708/2015

New Delhi, this the 26th day of October, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)**

1. Indian Association of Physiotherapists,
Through its Secretary,
Dr. Ketan Bhatikar
S/o Shri Kirti Kumar Bhatikar
R/o Ramasadan, Sai Nagar,
Durgabhat, Ponda-Goa.
2. Mrs. Pooja Sethi
Physiotherapist
D/o Shri Hira Lal Chhabra
R/o B-112, Karor, CGHS Plot No.39-C,
Sector-6, Dwarka, New Delhi.
O/o Physiotherapy department
Dr. R. M. L. Hospital. Applicant.

(By Advocate : Shri Y. Raja Gopala Rao)

VS.

Union of India
Through the Secretary
Ministry of Health and Family Welfare,
Nirman Bhavan,
New Delhi. Respondents.

: O R D E R (ORAL) :

Justice Syed Rafat Alam, Chairman :

At the outset, learned counsel for the applicant submitted that the applicants have now been advised to move a fresh representation before the respondents in respect of the grievance made in this Application. He, therefore, seeks leave to withdraw this Application with liberty to move a representation before the appropriate authority. The prayer is allowed. The OA is accordingly dismissed as withdrawn with the above liberty.

**(P. K. Basu)
Member (A)**

**(Syed Rafat Alam)
Chairman**